

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to ( e) OF RAJYA SABHA STARRED QUESTION NO. 176 FOR ANSWER ON 06<sup>th</sup> MARCH, 2020 REGARDING “NATIONAL LOGISTICS POLICY”.**

**(a) to (c):** The draft National Logistics Policy is at present undergoing stakeholder consultations within Government. The vision of the policy is to drive economic growth and business competitiveness through an integrated, seamless, efficient, reliable, green, sustainable and cost effective logistics network leveraging best in class technology, processes and skilled manpower. As it is an ongoing process, currently no time frame can be indicated on the approval of the policy.

**(d) & (e):** The draft National Logistics Policy provides for creation of a National Logistics e-Marketplace. This single window portal will onboard on a common digital platform various logistics service providers like transporters, warehousing, shipping lines, 3rd party service providers, freight forwarders, customs brokers etc. and various Government Agencies including Customs, Partner Government Agencies (PGAs) etc. involved in regulatory, certification and compliance service. The policy, *inter-alia*, focuses on generation of employment and enhancement of skills in the logistics sector.

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